



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments in the Srinagar Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:3297 -LD (A) of 2016.
D A T E : 07 - 12 - 2016.

In partial modification of Government Order No.2431-LD(A) of 2016 dated 15-09-2016, the following re-distribution of litigation work amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court is ordered :-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Majid Aftab Wani, Additional Advocate General	i. Rural Development Department. ii. Horticulture Department. iii. Cooperative Department. iv. Srinagar Development Authority.
2.	Mehraj ud Din Bhat, Deputy Advocate General	i. Agriculture Department. ii. IMPA.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and P. A.

NO: LD(A) 2016/35.

Dated: 07 - 12 - 2016.

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Secretary to Government, Rural Development Department.
3. Registrar General, J&K High Court, Jammu.

4. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu.
5. Divisional Commissioner, Kashmir.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Muesems, J&K, Jammu.
8. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
9. Director Litigation, Kashmir.
10. All concerned Law Officers for information.
11. Administrative Officer, Advocate General's Office, J&K Jammu.
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
13. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
14. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website of the Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.

Ashish
7.12.16.

(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.

Ashish
7.12.2016